

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10874 of 2022

[Arising out of OIO-AHM-CUSTM-000-COM-011-22-23 dated 12/08/2022 passed by
Commissioner of CUSTOMS-AHMEDABAD]

ANAND MOHAN MEHTA

General Manager M/S Hindalco Industries Ltd
Bharuch
Gujarat

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,
Gujarat

.....Respondent

APPEARANCE:

Shri T. Vishwanathan & Ms. Shruti Khanna, Advocate for the Appellant
Shri. R. K. Agarwal, Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 08.12.2023
DATE OF DECISION: 30.01.2024

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10873 of 2022.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK